

Messages from Rajya Sabha and Bills as Passed by Rajya Sabha

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7th August, 2023 agreed without any amendment to the Government of National Capital Territory of Delhi (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 3rd August, 2023.?

?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7th August, 2023 agreed without any amendment to The Registration of Births and Deaths (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 1st August, 2023.?
